

PUBLIC NOTICE

It is informed to all the candidates, who have applied against advertisement notice dated 20.07.2021 for 01 vacancy of Driver on adhoc basis that the practical driving skill test shall be conducted on 27.08.2021 at 4:00 P.M. Therefore, the candidates are directed to report to the office of learned District and Sessions Judge, Panipat on 27.08.2021 at 3.00 P.M. alongwith original testimonials/identity proof and experience certificate etc. to mark their presence for the said test.

The selection criteria to fill the said post is as under;

1. Driving Skill Test shall carry 40 marks and the candidate who secure minimum 25 marks out of 40 shall be deemed to be qualified in the driving skill test.
2. The candidate who qualify the driving skill test shall be called for viva-voce/interview, which shall carry 10 marks. The candidate who secure minimum 3 marks out of 10 marks shall be deemed to be qualified in the viva-voce/interview.
3. The candidate who secure highest marks in the driving skill test and in the interview/viva-voce in aggregate shall be offered the appointment to the said post.

Note: No separate advertisement/call letters etc. shall be issued for the aforesaid test.



Chairman
Recruitment Committee,
Panipat.